

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 29 of 2009**

**Dated : 16<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Western Electricity Supply Co. of Orissa Ltd. ... Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Buddy A Ranganadhan**

**Counsel for the Respondent(s) : Mr. Priyabrat Sahu for R-1  
Mr. Raj Kumar Mehta  
Mr. Anthryami Upadhyay  
Ms. Ishita for R-2**

**ORDER**

Post the matter for further hearing on **24.01.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/kt